

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 3<sup>rd</sup> August, 2016

Time : 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	<b>Original Application No. 406/2016</b> in O.A. No. 96/2016	DLF Qutab Enclave Residents Welfare Association (Regd.) Vs. Haryana Urban Development Authority & Ors.	Compliance Report filed by Mr. Anil Grover, AAG for State of Haryana
2.	Original Application No. 407/2016	M/s Parul Fabricator Pvt. Ltd. Vs. Uttarakhand Environment Protection & Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
3.	<b>Execution Application No. 08/2016</b> (M.A. No. 691/2016) in O.A. No. 6/2012 & O.A. No. 300/2013	Manoj Misra Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Mukul Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. Mr. Ravi P. Mohrotra, Adv. for R-2, 4 & 7 Mr. A. K. Prasad, Adv. for MoWR Mr. Vijay Hansaria, Sr. Adv. with Mr. Amit Anand Tiwari, Adv. Mr. Mukesh Verma, Adv. Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. Mr. Narender Pal Singh, Adv. Ms. Sakshi Popli, Adv. for NDMC Mr. Pradeep Misra & Mr. Daleep Kr. Dyani, Mr. Avtar Singh, Adv. for R-7 Mr. Balendu Shekhar, Adv. for R-8 & 12 Mr. B. V. Niren, Adv. for MoWR Mr. Sumeet Pushkarna, Adv. for DJB Mr. Raj Kumar, Adv. for CPCB Ms. Puja Kalra, Adv. for SDMC Mr. Tarunvir Singh Khehar, Adv. Mr. Gurbaksh Singh, Adv.
4.	Original Application No. 73/2016 (M.A. No. 413/2016 & <b>M.A. No. 763/2016</b> )	H-Block Resident's Welfare Association, Saket Vs. Govt. of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1 & 3 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. Mr. Balendu Shekhar, Adv. for DPCC Ms. Sakshi Popli, Adv. for DLB Ms. Savitri Pandey, Adv. Mr. R. K. Dikshit, Adv. for R-7
5.	Original Application No. 190/2016 (M.A. No. 353/2016)	Sushil Raghav & Anr. Vs. Central Ground Water Authority & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. A. K. Prasad, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-3, 5 & 9 Mr. Tarun A. Prasad, Adv. Mr. Pradeep Mishra, Adv. for R-4 Mr. Raman Yadav, Adv. for R-7 to 10 Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad

6.	Original Application No. 274/2016	Sanjay Kumar  Vs. Govt. of NCT of Delhi & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1&5 Ms. Sakshi Popli, Adv. for R-2 Mr. Sanjeev Ralli, Adv. for R-3 Mr. Ragendra, Adv. for Delhi Police
<b>FOR HEARING</b>			
7.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015 & M.A. No. 236/2016)	Vikrant Kumar Tongad  Vs. Delhi Metro Rail Corporation Ltd.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Ms. Sakshi Popli, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Mr. Vivek Kr. Tandon, Adv for PWD Mr. Suresh Tripathy, Adv. for DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Mr. Ajay Arora, Adv. for SDMC Mr. Sunil Gupta, Adv. for Batra Hospital Ms. Puja Kalra, Adv. for North & South MCD Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Vikramditya Singh, Adv. for AIIMS Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD Mr. D. Rajeshwar Rao, Adv. Mr. A. K. Prasad, Adv. for CPWD Mr. Nischal K. Neeraj, Adv. Mr. Siju Thomas, Adv. for Jivodaya Hospital Mr. Ashish Kumar, Adv. Mr. Naveen Kumar Jha, Adv. Mr. Jitendra Kumar, Adv. for ESI, Rohini Ms. Antima Bazaz, Adv. for Jain Hospital Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sandeep Kapoor, Adv. Mr. Jeevan Prakash, Adv. Ms. Moni Cinmoy, Adv. Mr. Bipul Kumar Mishra, Adv. Mr. Rahul Khurana, Adv.
8.	Original Application No. 510/2015 (M.A. No. 1234/2015)	Kamal Kishore  Vs. Union of India & Ors.	Mr. G. K. Chauhan, Adv. for Applicant  Dr. Abhishek Attrey & Mr. Sumit Rajori, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Balendu Shekhar, Adv. for R-3 & 4 Mr. Charanjeet Singh, Adv. for R-5 Mr. D. Rajeshwar Rao, Adv. for SDM, Nand Nagri Ms. Sakshi Popli, Adv. for DJB Mr. Saurav Gupta, Adv. for R-8 Mr. Sanjeev Ralli, Adv. with Mr. Dinesh Jindal, LO for DPCC
9.	Original Application No. 566/2015	Windsor & Nova Apartment Owners' Association  Vs. Saya Buildcon Consortium Pvt. Ltd.	Mr. Raghwendra Dwivedi, Adv. for Applicant  Mr. Saurabh Suman Sinha, Adv. Mr. Prashant Kumar & Mr. Sunil Singh, Adv. for R-1

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)